

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

117. I.A. 731/2023

In

C.P.(IB)-2915(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.06.2024**

NAME OF THE PARTIES: M/s. Finquest Financial Solutions Pvt  
Ltd.

V/s.

Ballarpur Industries Ltd.

**Appearance**

For Applicant : Adv. Saurabhsai Ganesar i/b. Vaish Associates

For Respondent : Adv. Anjali Helekar for R-1 & 3

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

List this matter on **05.08.2024**, high on board.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)